

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.489/(MAH)/2017

CORAM:

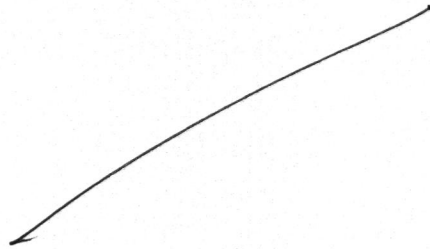
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Randil Trading Co.Pvt Ltd .

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

1. This Application is transferred from Hon'ble Bombay High Court.
2. This Application is seems to be Scheme of Amalgamation.
3. None Present.
4. Registry is Directed to issue notice for next hearing to the applicant.
5. Adjourned to 7th June, 2017.

Date : 20th April, 2017.

Sd/- 
M. K. Shrawat
Member (Judicial)